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**CENTRAL ADMINISTRATIVE TRIBUNAL  
JAIPUR BENCH, JAIPUR**

**ORDER SHEET**

**ORDERS OF THE TRIBUNAL**

08.07.2010

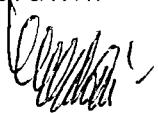
OA 392/2008

None present for applicant.  
Mr. T.P. Sharma, counsel for respondents nos. 1 to 3.  
Mr. Sharad Sethi, counsel for respondent no. 4.

Heard learned counsel for the parties.

Learned counsel for the applicant submits that he wants to withdraw this OA at this stage with liberty to file substantive OA for the same cause of action. He is permitted to withdraw this OA in the aforesaid terms.

The OA is disposed of as having been withdrawn.

  
(M.L. CHAUHAN)  
MEMBER (J)

AHQ

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652 To 654  
9/7/10  
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